

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.2437/2017

M.A. No.2576/2017

Tuesday, this the 25th day of July 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Khazan singh, aged 60 years
s/o Shri Ram Kishan
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
r/o Vill. Kharawar, Tesh. Sampla
Distt. Rohtak (Haryana)
2. Dharambir singh, aged 59 years
s/o Shri Munshi Ram
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
r/o Vill. Kharawar, Tesh. Sampla
Distt. Rohtak (Haryana)
3. Surat Singh, aged 63 years
s/o Shri Baldeva
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
r/o Dev Nagar, Ward No.1, Kheri Sampla
Distt. Rohtak (Haryana)
4. Rati Ram, aged 64 years
s/o Shri Bikhu Ram
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
r/o Vill. Thaska, Tesh. Gohana
Distt. Sonapat (Haryana)
5. Shri Ram, aged 62 years
s/o Shri Chothi Ram
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
R/o Gali No.3, Subhash Nagar, Linepur
Bhadurgarh (Haryana)
6. Birbal, aged 54 years
s/o Shri Narayan Dass
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
r/o H.No.1492/2, New Patel Nagar
Linepar, Bahadurgarh, Distt. Jhajjar (Haryana)

7. Karan Singh, aged 57 years
s/o Shri Matadin
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
R/o Vill. Kasan, Tesh. Manesar
Distt. Gurgaon (Haryana)
8. Rampal, aged 58 years
s/o Shri Lakhi Ram
retired to the post of Gateman
Under Senior Section Engineer (P. Way), Bhadurgarh
r/o Vill Kirawad, Post Office Kirawad
Distt. Rohtak (Haryana)

..Applicants

(Ms. Sonika Gill, Advocate for Mr. Yogesh Sharma, Advocate)

Versus

1. Union of India through the General Manager
Northern Railway, Baroda House, New Delhi
2. The Divisional Railway Manager
Northern Railway, State Entry Road
New Delhi
3. The Assistant Divisional Engineer
Northern Railway, Delhi division
Railway Station, Rohtak (Haryana)

..Respondents

O R D E R (ORAL)

M.A. No.2576/2017

M.A. seeking joining together in a single petition is allowed.

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The applicants were working as Gatemen under the Delhi Division of Northern Railway. They took voluntary retirement from service. Their grievance is that while in service, they were entitled for overtime allowance, which has not been paid to them. They have submitted a legal notice dated 01.05.2017 (Annexure A-1 (colly.)) but the same has not been replied to by the respondents, nor their grievances have been redressed. Learned proxy

counsel for applicants submits that the applicants will be satisfied if a time bound direction is given to respondent No.2 to dispose of the pending Annexure A-1 (colly.) legal notice of the applicants.

2. Having regards to the submissions made by learned proxy counsel for applicants and without going into the merits of the case, the O.A. is disposed of with a direction to respondent No.2 to decide the pending Annexure A-7 (colly.) legal notice of the applicants and pass a reasoned and speaking order, within a period of two months from the date of receipt of a copy of this order.

(K.N. Shrivastava)
Member (A)

July 25, 2017
/sunil/